

GOVERNMENT OF INDIA
MINISTRY OF MINES
RAJYA SABHA
UNSTARRED QUESTION NO. 2529
ANSWERED ON 08.08.2022

PERIPHERAL DEVELOPMENT PROGRAMMES AROUND MINES

2529. DR. SASMIT PATRA:

Will the Minister of MINES be pleased to state:

- (a) the details of peripheral development programmes undertaken around mines in the country; and
- (b) the impact of those peripheral development programmes on the socio-economic status of the people residing around those mines?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)

(a) & (b): Section 9B of the MMDR Act empowers the State Government to establish District Mineral Foundation (DMF) in all the Districts affected by mining. Ministry of Mines has circulated guidelines for Pradhan Mantri Khanij Kshetra Kalyan Yojna (PMKKKY) on 16.09.2015 to be implemented by the District Mineral Foundations (DMF) for taking up development and welfare projects/programs in mining affected areas.

The overall objective of PMKKKY scheme is (a) to implement various developmental and welfare projects/programs in mining affected areas, and these projects/ programs will be complementing the existing ongoing schemes/projects of State and Central Government; (b) to minimize/mitigate the adverse impacts, during and after mining, on the environment, health and socio-economics of people in mining districts; and (c) to ensure long-term sustainable livelihoods for the affected people in mining areas.

As per PMKKKY guidelines, at least 60% of PMKKKY funds will be utilized for high priority areas like: (i) drinking water supply; (ii) environment preservation and pollution control measures; (iii) health care (iv) education; (v) welfare of women and children; (vi) welfare of aged and disabled people; (vii) skill development; and (viii) sanitation. The rest of the funds will be utilized for the following: (i) physical infrastructure; (ii) irrigation; (iii) energy and watershed development; and (iv) any other measures for enhancing environmental quality in mining district.

As per information available with the Ministry, 234172 projects have been sanctioned and Rs. 32939.94 Cr. has been spent for the welfare of people and the areas affected by mining related activities under DMF.

In addition, the Peripheral development around the mining areas is also carried out on a voluntary basis by mining companies as a part of Corporate Social Responsibility (CSR) which reportedly includes Roads / Infrastructure works, Education, Health Care, Provision of Drinking Water, Community Development / Public park/ others public places, Environmental Care/ Plantation, Social Welfare/Sports/ Cultural/Arts/Religious activities etc. Details of sector wise projects undertaken in DMF Districts for the Mining affected people and area in the Country is enclosed as Annexure.

Annexure referred to in reply to part (a) and (b) of Unstarred Question No. 2529

Sector wise Project and Fund Allocation / Spent Status - till May 2022

S.No.	Sector-wise work	Number of Projects	Amount Sanctioned (In Cr.)	Amount Spent (in cr)
High Priority work-60%				
1	Drinking water supply	35880	11513.32	7472.26
2	Environment Preservation and pollution control measures.	5786	897.41	438.63
3	Health	18819	5869.03	4093.02
4	Education	48187	9272.88	4386.82
5	Welfare of Women and Children.	13494	1786.20	830.32
6	Welfare of aged and disabled people.	1058	160.29	101.90
7	Skill development	6426	1230.81	719.89
8	Sanitation	12080	1652.61	1001.92
9	Other	12482	3514.75	2901.55
Sub Total		154212	35897.31	21946.31
Other Priority work-40%				
1	Physical infrastructure	62431	14435.69	7374.91
2	Irrigation.	4174	1889.06	1660.25
3	Energy and watershed development.	9277	1018.72	611.34
4	Any other measures for enhancing environmental quality in mining district.	1650	1066.03	931.06
5	Other	2428	1135.15	416.06
Sub Total		79960	19544.66	10993.63
Total		234172	55441.97	32939.94
